

RBI/2007-08/275

DGBA.GAD.No.10577 / 42.01.038 /2007-08

April 3, 2008

The Chairman & Managing Director/Managing Director
State Bank of India and its Associates/
All Nationalised banks/ Axis Bank Ltd/
HDFC Bank Ltd/ ICICI Bank Ltd/ IDBI Ltd/
J&K Bank Ltd.

Dear Sir,

Cut-off time for e-payment transactions pertaining to Government Revenue

Please refer to our circular RBI /2007-08/256 (ref.DGBA.GAD. No. H9561 /41.07.003/ 2007-08) dated March 5, 2008 on the above subject.

2. We further advise that It has been decided in consultation with the Controller General of Accounts, Ministry of Finance, Government of India that the cut-off time of 8.00 p.m. fixed for e-payment transactions would be applicable for all Government transactions including EASIEST and OLTAS. The other instructions contained in para 1 of our circular would remain unchanged.

3. Necessary instructions may be issued to your concerned branches.

Yours faithfully

(A. S. Kulkarni)
Deputy General Manager